Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.110/2010

Dated: 13th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Orissa Power Transmission Corporation Limited ….Appellant(s)

Versus

O.E.R.C. & Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta, Mr. David. A and Mr. Antaryami Upadhyay.

Counsel for the Respondent(s) : Mr.Rutwik Panda for O.E.R.C.

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Order

At the request of the counsel for the parties post the matter on **13thOctober, 2011 at 2.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ak